

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.02
C.P.(IB)No.127/BB/2023

IN THE MATTER OF:

M/s. BIL Infratech Ltd. ... Petitioner
Vs.
M/s. Legacy Global Projects Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on: 15.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : Shri Guru Swaminathan
For the Respondent : Shri Naman Jhabakh

ORDER

1. Heard the Ld. Counsels appearing for the parties.
2. Ld. Counsel for the Petitioner seeks adjournment as the arguing Counsel is not available today.
3. List the case on **09.08.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi